354	Written Answers to	[RAJYA SABHA]		Unstarred Questions
1	2	3	4	5
20.	Odisha	13	8	March
21.	Punjab	9	6	August except July
22.	Rajasthan	86	67	June except April & May
23.	Sikkim	0	0	September
24.	Tamil Nadu	405	394	October
25.	Telangana	42	34	May, September and October only
26.	Tripura	2	4	September except May
27.	Uttar Pradesh	786	559	June
28.	Uttarakhand	0	0	August
29.	West Bengal	N.R.	N.R.	N.R.
	TOTAL STATE	2137	1778	
30.	Andaman and Nicobar Islands	0	0	September
31.	Chandigarh	0	0	October except May
32.	Dadra and Nagar Haveli	0	0	October
33.	Daman and Diu	0	0	June except January To March
34.	Delhi UT	84	55	August
35.	Lakshadweep	0	0	August
36.	Puducherry	6	5	August
	Total UT	90	60	
	Total All India	2227	1838	

## Working women hostels

2982. PROF. M.V. RAJEEV GOWDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be please to state:

(a) whether Government taking cognizance of the increased participation of women in the work force is ensuring timely development of Working Women Hostel, if so, the details thereof; and

(b) whether there is transparency in the allotment of accommodations in such hostels, if so, the details thereof?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) The Ministry has been requesting the State Governments/UT Administrations from time to time to send viable proposals so that more Working Women Hostels can be sanctioned. Since sanctioned projects are required to be completed within a period of 24 months, necessary follow up is being done with the State Governments/ UT Administrations and implementing agencies to ensure timely completion of the projects.

(b) Allotment of accommodation in the hostel is required to be done by the concerned Hostel Management Committee as per bye-laws framed in accordance with the guidelines and norms prescribed in the Scheme.

## Indira Gandhi Matritva Sahyog Yojana

2983. PROF. M.V. RAJEEV GOWDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- the status of implementation of the "Indira Gandhi Matritva Sahyog Yojana";
- whether Government plans to increase the number of districts covered in the scheme;
- whether Government plans to increase the incentives given to the beneficiaries instead of the allotted ₹ 4000/-; and
- (d) the manner in which Government ensure the accountability of the Anganwadi Works and helpers towards the pregnant and lactating women?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) to (c) Indira Gandhi Matritva Sahyog Yojana (IGMSY) is being implemented in 53 pilot districts of the country from October, 2010. A proposal for expansion of the territorial coverage of the scheme to all districts in the country, in phases over the next two years is under consideration in the Ministry. After commencement of the National Food Security Act (NFSA), 2013, the Ministry has revised the entitlement of the maternity benefit from ₹ 4000 to ₹ 6000 per beneficiary in the existing 53 pilot districts with effect from 5th July, 2013.

(d) IGMSY is being implemented using the existing platform of Integrated Child